

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

BUDGET SESSION

TUESDAY, 15th MARCH, 2016

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 3.00 P.m.

The day was allotted for Private Member's Business.

1. **Questions:**

Questions Nos. 122 – 132 were taken up and disposed off.

Question No. 131 – The Questionnaire was not present inside the House.

2. **Zero Hour Notice:**

The Zero Hour Notice tabled by Shri Ardent M. Basaiawmoit relating to harassment by the Air Force authority at Pamlakrai village and step taken by them for the Shillong view point, at Laitkor peak, was taken up.

Dr. Mukul Sangma, Chief Minister replied.

3. **Call Attention Notice:**

The Call Attention Notice was not taken up. The Hon'ble Speaker informed that he has received a letter from Minister Home informing that the subject matter is in the Court, and therefore, it is now Sub-judice to discuss in the House.

4. **Resolutions:**

Shri K. P. Pangniang, MLA did not move his Resolution.

5. **Motions:**

Motion No.1 — Shri Pynshngainlang Syiem, MLA — “Whereas, the situation has arisen in the State of Meghalaya where the State Government and the Autonomous District Councils are colliding in matter of jurisdiction and independent functioning as provided under the Constitution of India. Further, there is a need to create a legal mechanism to allow the

institutions to work without conflict and also to co-operate on issues of common interest relating to the welfare of the people of the State of Meghalaya.

Therefore, this House do now discuss the cause of conflict in between the two Bodies and adopting a mechanism to create a cordial and healthy relationship for the interest of the people in the State”.

The Hon’ble Member initiated discussion. Dr. Mukul Sangma, Chief Minister replied.

Motion No.2 — Shri K.P. Pangniang, MLA - “This House do now discuss the merits and demerits of Meghalaya mines and minerals policy, 2012”.

Motion No.4 – Shri Diosstarness Jyndiang, MLA- “ This House do now discuss the effect of ban on coal mining in our State and solve the problem at once.”

Both the Motions were clubbed together,

The Hon’ble Members Shri K. P Pangniang and Shri Diosstarness Jyndianginitiated discussion.

(At1.48 P.m., Shri R.V. Lyngdoh qas in the Chair)

Dr.Mukul Sangma, Chief Minister replied.

Motion No.3 - Dr. Jemino Mawthoh, MLA “This House do now discuss the problem of unemployment in the State of Meghalaya”.

The Hon’ble Member did not move the Motion.

Motion No.5 - Shri Paul Lyngdoh, MLA “This House do now discuss the need to ensure complete transparency in the process of filling up vacancies to various posts and to curb the growing trend of nepotism in employment avenues in the State of Meghalaya”.

The Hon’ble Member initiated discussion.

Other Members who participated were Shri Metbah Lyngdoh, Shri John Leslee K. Sangma and Dr. Jemino Mawthoh.

Dr. Mukul Sangma, Chief Minister replied.

Motion No.6 - Shri T.W. Chyne, MLA “This House do now discuss the style and function of Revenue Department with reference in dealing, with Government Land in the State”.

The Hon’ble Member moved the Motion.

6. **Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 16th March, 2016.

*Dated Shillong,
the 15th March, 2016.*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*